

ASSISTANCE TO TOBACCO GROWERS

*648. SHRI B. K. DASCHOW-DHURY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have any scheme to help tobacco growers by supplying subsidy and aid for irrigation;

(b) whether Government have any minor irrigation scheme to help tobacco growers; and

(c) whether Government propose to give a long-term loan of Rs. 500 free of interest to each individual tobacco grower having 3 acres of tobacco field for sinking tubewells for irrigation ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). Yes. A scheme for providing irrigation facilities to tobacco growers in Andhra Pradesh has been sanctioned. Under this scheme, the growers are given a subsidy by the Central Government up to 25% of the cost of construction of masonry wells, subject to a maximum of Rs. 1250 per well. The balance amount to cover the cost is to be arranged by the State Government as loan through institutional agencies.

(c) No such scheme is at present under consideration of the Government.

दिल्ली में पार्टियों के लिये राशन मुहैया किया जाना

*649: श्री हुकम चन्व कछवाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में विवाह आदि पार्टियों के लिये दिये जाने वाले राशन की मात्रा अब बढ़ाई गई है ;

(ख) यदि हां, तो यह मात्रा कब से बढ़ाई गई है ; और

(ग) इस सम्बन्ध में जबसे आदेश जारी हुए हैं तब से लेकर अब तक कितना

राशन दिया गया है तथा इस काम के लिये कितना राशन दिया गया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिन्डे) : (क) जी हां ।

(ख) 7 फरवरी, 1968 ।

(ग) 7-2-68 से 20-2-68 तक की अवधि में 1,297 विवटल । शादियों के लिये ऐसा कोई विशिष्ट कोटा आवंटित नहीं किया गया है ।

METRIC SYSTEM IN LAND MEASUREMENT

*650. SHRI NANJA GOWDER : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Madras Government have requested the Central Government to defer the introduction of the Metric System in land area measurements by ten years in order to allow sufficient time for changing the basic land records and to complete other preparatory work; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The Madras Government approached the Government of India in August, 1964, suggesting that the Standards of Weights and Measures Act, 1956, be so amended as to make it permissible for them to continue the use of F.P.S. system till such time as they are able to introduce the metric system in land records by undertaking a fresh cadastral survey which was expected to take about 40 years;

(b) The proposal of the State Government has been found unacceptable on legal and technical grounds and the Government of India have made certain practical suggestions for a gradual conversion of land records into metric system as has been done by other States.